

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 211
IA No. 320/JPR/2023
Cont A. (IBC) No. 01/425/JPR/2024
Cont A. (IBC) No. 02/425/JPR/2024
IA No. 132/JPR/2024
IA No. 133/JPR/2024
IA No. 155/JPR/2024
CP No. (IB)- 44/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Rajputana Constructions Pvt. Ltd. ... Operational Creditor/Applicant

Versus

Rajasthan Land Holdings Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prateek Kedawat, Adv.
For the Respondent : Anuroop Singhi, Adv.
Tarun Agarwal, Adv.
Mitali Karwa, Adv.

ORDER

List the matter on 28.05.2024.


sd/-

(Rajeev Mehrotra)
Technical Member


sd/-

(Deep Chandra Joshi)
Judicial Member

May 03, 2024